

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-14-2020**

Mr. Jose Remedios Rodrigues ... Petitioner

Versus

Presiding Officer ... Respondent

Shri A. Naik, Advocate for the Petitioner.

Shri G. Malik, Advocate for the Respondent No.2.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 15<sup>th</sup> September 2020**

**P.C. :**

The petitioner has filed rejoinder. The learned counsel for the second respondent seeks time to go through the rejoinder as it is said to have been served only yesterday.

2. Post the matter on 06.10.2020.

3. In the meanwhile, the interim protection granted earlier stands extended.

**DAMA SESHADRI NAIDU, J.**

NH